

not available but the National Remote Sensing Agency assessed the forest cover in Madhya Pradesh at 10.86 million ha for the period 1972-75 and at 9.02 million ha for the period 1980-82.

(b) 1.99 million ha of forest land was diverted for various development activities during the period 1956-1986, which is 10.39 per cent of the area legally classified as forest in the State in 1956.

**Amount collected through
Indira Vikas Patra**

*588. SHRI S.G. GHOLAP : Will the Minister of FINANCE be pleased to state :

(a) the targets set for the collection of amount through Indira Vikas Patras ; and

(b) the period for which the scheme will remain open ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No targets have been fixed for collection of amount through Indira Vikas Patras.

(b) The scheme is not limited to any specified period.

Refinancing Scheme of NABARD

*589. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the number of small and medium units set up in various States by providing financial assistance to commercial banks under the refinancing scheme of the National Bank for Agriculture and Rural Development during 1986-87 ; and

(b) the reasons for releasing less amount for units in some States ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that refinance from NABARD is now

available for non-farm activities for units in the small and tiny sectors through Scheduled Commercial Banks, Regional Rural Banks, State Cooperative Banks and State Land Development Banks. NABARD has reported that it has not extended refinance facility to medium sized units so far. State-wise details of refinance assistance disbursed by NABARD as investment credit for non-farm activities during its accounting year 1986-87 (upto December, 1986) are indicated in the Statement given below. NABARD has indicated that details of number of units set up through its refinance assistance during the year 1986-87 are not available. The amount of refinance from NABARD to the banks in various States is likely to vary since it depends upon the number and type of schemes sponsored and the amount of refinance sought by the banks.

Statement

State-wise details of amounts disbursed by NABARD under its refinancing schemes for non-farm activities during 1986-87 (Upto Dec. 1986)

(Rs. in lakhs)

S. No.	States/Union Territories	Amount of refinance disbursed
1	2	3
1.	Andhra Pradesh	194.17
2.	Assam	71.18
3.	Andaman & Nicobar Islands	5.25
4.	Bihar	536.99
5.	Delhi	0.16
6.	Gujarat	151.12
7.	Goa Daman & Diu	2.84
8.	Haryana	83.30
9.	Himachal Pradesh	46.42
10.	Jammu & Kashmir	52.14

1	2	3
11.	Karnataka	324.38
12.	Kerala	207.37
13.	Madhya Pradesh	367.18
14.	Maharashtra	259.11
15.	Manipur	0.88
16.	Orissa	349.13
17.	Pondicherry	0.83
18.	Punjab	147.04
19.	Rajasthan	321.91
20.	Sikkim	4.07
21.	Tamil Nadu	388.81
22.	Tripura	22.77
23.	Uttar Pradesh	2277.78
24.	West Bengal	420.34

[English]

Subscription to UTI

*590. SHRI C.K. KUPPUSWAMY : Will the Minister of FINANCE be pleased to state :

(a) the total amount subscribed to the Unit Trust of India during the year 1986-87 ;

(b) out of this total subscription, how many schemes have been undertaken for the benefit of the weaker sections, particularly in the rural areas ; and

(c) the details of such schemes introduced in the Southern region ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) The total amount subscribed to the various Schemes of the U.T.I. during the

period from 1st July, 1986 to 19th March, 1987 aggregate to Rs. 854 84 crores.

(b) U.T.I. operates on business principles keeping in view the interest of the Unitholders. Therefore, the Schemes of the U.T.I. are managed for ensuring a fair return to the Unitholders. Accordingly, it is not envisaged that the U.T.I. should undertake exclusive Schemes for the benefit of the weaker sections.

(c) The various Unit Scheme of the U.T.I. are open to investors in all parts of the country.

Projects of Chitra Tirunal Institute of Medical Sciences and Technology, Trivandrum

*591. SHRI T. BASHEER : Will the PRIME MINISTER be pleased to state :

(a) the projects carried out by Sree Chitra Tirunal Institute of Medical Sciences and Technology, Trivandrum since it was declared as an Institution of National Importance in 1981 ;

(b) the expenditure of the Institute during the period from 1981 to 1985, year-wise ; and

(c) the new projects proposed by the Institute for the current year and the next year ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) The following projects were carried out by Sree Chitra Tirunal Institute since it was declared as an Institution of National importance in 1981 :—

1. Development of Disposable Blood Bag Systems for blood collection, storage, component separation ;
2. Development of disposable oxygen-generator & cardiotomy reservoir to be used as artificial lung &